

ITEM NO.10

Court 9 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1076/2020

AKHAND BHARAT MORCHA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.94227/2020-EXEMPTION FROM FILING O.T. and
IA No.94226/2020-APPROPRIATE ORDERS/DIRECTIONS)

Date : 12-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Rahul Malik, Adv.
Mr. Abhishek Kumar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petition is misconceived and mischievous in character.
The writ petition is accordingly dismissed.

Pending applications shall also stand disposed of.

(ASHA SUNDRIYAL)
AR-CUM-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR